NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CA(CAA)	-	For filing	230/ 232	Mindtree Ltd.	
No.83/		original CA			
2017		certificate		×	

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
140.	& FIIORE ROMBER	KEPKESERTATION TO WHOM		

N.K. Dikip M.G. Nanjappa B.S. Vivek Advocates Tatva Legal

Counsel for petitioner is present. Today, she has filed index along with additional compliance affidavit and Auditor's certificate.

List it for orders on 11.12.2017.

MEMBER (T)

MEMBER (J)